

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI

ORDER

In pursuance of High Court of Delhi, New Delhi Postings/Transfers order No.19/D3/Gaz.-IA/DHC/2024 dated 15.05.2024 and in partial modification of order No.456/8668-8714/Power/ASJ/Gaz./PD&SJ West/2024 dated 20.03.2024, following link Courts are hereby constituted to dispose of all urgent matters including urgent criminal applications/miscellaneous applications/Bail Bonds/remand work or any other urgent matters as well as compliance of orders of Hon'ble Superior Courts/cases under Protection of Children from Sexual Offence Act (POCSO)/NDPS Act and also work relate to cases other than NDPS Act, filed in the Courts of the Judicial Officers, whose names are mentioned in column No.1 whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

| S.No | Name of the Judicial Officer (Column No.1) | 1 st Link Judicial Officer | 2 nd Link Judicial Officer | 3 rd Link Judicial Officer | 4 th Link Judicial Officer | 5 th Link Judicial Officer |
|------|--|--|--|--|--|--|
| 1 | Principal District & Sessions Judge (W) | Sh. Vijay Shankar, ASJ-04 | Sh. Gautam Manan, ASJ-09 | Ms. Shefali Barnala Tandon, ASJ-05 | Sh. Sachin Jain, ASJ-07(POCSO) | Sh. Hem Raj, ASJ -08 |
| 2 | Sh. Manish Yadhuvanshi, ASJ(SC-RC)-01 | Sh. Rajinder Singh, ASJ (SC-RC)-02 | Ms. Kadambri Awasthi, ASJ(FTSC) (RC)-02 | Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01 | Ms. Preeti Parewa ASJ(FTSC)(POCSO)-01 | Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02 |
| 3 | Sh. Vijay Shankar, ASJ-04 | Ms. Shefali Barnala Tandon, ASJ-05 | Ms. Shivali Sharma, ASJ-03 | Ms. Ambika Singh, ASJ-02 | Ms. Aanchal, ASJ (SFTC)-01 | Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act) |
| 4 | Ms. Shivali Sharma, ASJ-03 | Sh. Hem Raj, ASJ -08 | Sh. Vijay Shankar, ASJ-04 | Ms. Harleen Singh, ASJ-01 (POCSO) | Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act) | Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01 |
| 5 | Sh. Rajinder Singh, ASJ (SC-RC)-02 | Sh. Manish Yadhuvanshi, ASJ(SC-RC)-01 | Ms. Saumya Chauhan, ASJ (FTC)-02 | Sh. Ankit Mehta, ASJ (SC-POCSO)-02 | Sh. Sumeet Anand, ASJ (FTC)-01 | Sh. Hem Raj, ASJ -08 |
| 6 | Ms. Harleen Singh, ASJ-01 (POCSO) | Sh. Sachin Jain, ASJ-07(POCSO) | Ms. Preeti Parewa ASJ(FTSC)(POCSO)-01 | Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02 | Ms. Ambika Singh, ASJ-02 | Sh. Siddhartha Malik, ASJ(SC-POCSO)-01 |
| 7 | Sh. Hem Raj, ASJ -08 | Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act) | Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01 | Sh. Vijay Shankar, ASJ-04 | Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02 | Sh. Sachin Jain, ASJ-07(POCSO) |
| 8 | Sh. Gautam Manan, ASJ-09 | Sh. Vijay Shankar, ASJ-04 | Ms. Aditi Garg, ASJ-06 (POCSO) | Sh. Hem Raj, ASJ -08 | Sh. Manish Yadhuvanshi, ASJ(SC-RC) | Ms. Harleen Singh, ASJ-01 (POCSO) |
| 9 | Sh. Sachin Jain, ASJ-07(POCSO) | Ms. Harleen Singh, ASJ-01 (POCSO) | Ms. Ambika Singh, ASJ-02 | Ms. Aanchal, ASJ (SFTC)-01 | Sh. Hem Raj, ASJ -08 | Ms. Kadambri Awasthi, ASJ(FTSC) (RC)-02 |
| 10 | Sh. Sumeet Anand, ASJ (FTC)-01 | Ms. Aditi Garg, ASJ-06 (POCSO) | Sh. Ankit Mehta, ASJ (SC-POCSO)-02 | Ms. Saumya Chauhan, ASJ (FTC)-02 | Sh. Rajinder Singh, ASJ (SC-RC)-02 | Ms. Ambika Singh, ASJ-02 |
| 11 | Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act) | Ms. Shivali Sharma, ASJ-03 | Sh. Sachin Jain, ASJ-07(POCSO) | Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02 | Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02 | Sh. Gautam Manan, ASJ-09 |
| 12 | Ms. Ambika Singh, ASJ-02 | Sh. Gautam Manan, ASJ-09 | Sh. Hem Raj, ASJ-08 | Sh. Siddhartha Malik, ASJ(SC-POCSO)-01 | Ms. Aditi Garg, ASJ-06 (POCSO) | Ms. Preeti Parewa ASJ(FTSC)(POCSO)-01 |
| 13 | Ms. Aanchal, ASJ (SFTC)-01 | Ms. Saumya Chauhan, ASJ (FTC)-02 | Sh. Manish Yadhuvanshi, ASJ(SC-RC) | Ms. Shivali Sharma, ASJ-03 | Sh. Gautam Manan, ASJ-09 | Ms. Ambika Singh, ASJ-02 |
| 14 | Ms. Saumya Chauhan, ASJ (FTC)-02 | Ms. Aanchal, ASJ (SFTC)-01 | Sh. Rajinder Singh, ASJ (SC-RC)-02 | Sh. Sumeet Anand, ASJ (FTC)-01 | Sh. Ankit Mehta, ASJ (SC-POCSO)-02 | Ms. Shivali Sharma, ASJ-03 |
| 15 | Ms. Aditi Garg, ASJ-06 (POCSO) | Sh. Sumeet Anand, ASJ (FTC)-01 | Sh. Siddhartha Malik, ASJ(SC-POCSO)-01 | Sh. Gautam Manan, ASJ-09 | Sh. Manish Yadhuvanshi, ASJ(SC-RC) | Sh. Vijay Shankar, ASJ-04 |
| 16 | Ms. Shefali Barnala Tandon, ASJ-05 | Ms. Ambika Singh, ASJ-02 | Ms. Kadambri Awasthi, ASJ(FTSC) (RC)-02 | Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act) | Ms. Shivali Sharma, ASJ-03 | Sh. Manish Yadhuvanshi, ASJ(SC-RC) |
| 17 | Sh. Ankit Mehta, ASJ (SC-POCSO)-02 | Sh. Siddhartha Malik, ASJ(SC-POCSO)-01 | Sh. Sumeet Anand, ASJ (FTC)-01 | Sh. Rajinder Singh, ASJ (SC-RC)-02 | Ms. Saumya Chauhan, ASJ (FTC)-02 | Ms. Ambika Singh, ASJ-02 |
| 18 | Sh. Siddhartha Malik, ASJ(SC-POCSO)-01 | Sh. Ankit Mehta, ASJ (SC-POCSO)-02 | Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02 | Sh. Sachin Jain, ASJ-07(POCSO) | Ms. Harleen Singh, ASJ-01 (POCSO) | Ms. Aanchal, ASJ (SFTC)-01 |
| 19 | Ms. Preeti Parewa ASJ(FTSC)(POCSO)-01 | Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02 | Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act) | Ms. Aditi Garg, ASJ-06 (POCSO) | Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01 | Ms. Shefali Barnala Tandon, ASJ-05 |
| 20 | Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01 | Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02 | Ms. Aanchal, ASJ (SFTC)-01 | Ms. Preeti Parewa ASJ(FTSC)(POCSO)-01 | Sh. Siddhartha Malik, ASJ(SC-POCSO)-01 | Sh. Hem Raj, ASJ -08 |
| 21 | Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02 | Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01 | Ms. Shefali Barnala Tandon, ASJ-05 | Sh. Vijay Shankar, ASJ-04 | Sh. Hem Raj, ASJ-08 | Ms. Shivali Sharma, ASJ-03 |
| 22 | Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02 | Ms. Preeti Parewa ASJ(FTSC)(POCSO)-01 | Ms. Harleen Singh, ASJ-01 (POCSO) | Sh. Manish Yadhuvanshi, ASJ(SC-RC) | Ms. Shefali Barnala Tandon, ASJ-05 | Ms. Aditi Garg, ASJ-06 (POCSO) |

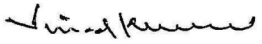
(Signature)
(VINOD KUMAR) 17/5/24

PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

728/17083-17127
No. _____ /Power/ASJ/Gaz./PD&SJ West/2024 Dated, Delhi the 18/5/24

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. All the Judicial Officers concerned.
4. Branch Incharges, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (Judicial), Filing Section, West District, Tis Hazari Courts, Delhi.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The PS to the undersigned.
8. Reader to the undersigned.
9. The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
10. For uploading on layers.
11. For uploading on centralized website through layers.

 17/5/24
PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)